

ITEM NO.804

COURT NO.11

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1810/2021

STATE BANK OF INDIA

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

[RETAIN ITS POSITION]

Date : 27-03-2025 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Appellant(s) : M/S. Cyril Amarchand Mangaldas Aor, AOR

For Respondent(s) :Mr. Sudarshan Lamba, AOR

Mr. S. S. Shroff, AOR (mentioned)

UPON mentioning the Court made the following
O R D E R

List in the month of April, 2025.

(INDU MARWAH)
AR-cum-PS

(NIDHI WASON)
COURT MASTER (NSH)

Signature Not Verified

Digitally signed by
INDU MARWAH
Date: 2025.03.27
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